GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.266 TO BE ANSWERED ON 02.12.2025

INCREASING DRUG ADDICTION

†266. SHRI RAJKUMAR ROAT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is true that drug addiction is rapidly increasing among youth in various parts of the country, especially in rural and tribal areas and details of the number of cases registered in tribal-dominated areas of Rajasthan, Gujarat, Madhya Pradesh and Maharashtra and the number of persons arrested in these cases, District-wise;
- (b) the types of dangerous drugs prevalent in the Dungarpur and Banswara districts under the Banswara parliamentary constituency and the details of their suppliers and the action taken against them, name-wise and block-wise;
- (c) whether the Government has any plans to curb the growing influence of drug addiction in tribal-dominated areas of the country, if so, the details thereof; and
- (d) whether there is any plan to enact a strict law in this regard and if so, the time by which it is to be enacted and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

(a): To assess and to know the magnitude of the problem of substance use in the country, a Comprehensive National Level Survey on the Magnitude of Substance Abuse in India was conducted by the Department of Social Justice and Empowerment through National Drug Dependence Treatment Centre (NDDTC), AIIMS which was published in 2019. The data available is for age group of 10-17 years and 18-75 years. Prevalence (in %) and estimated number of adults and children who are currently users of various psychoactive substances as per the Survey report is as under:

Substance	Children &	Adolescents (10-17 years)	Adı	ılts (18-75 years)
	Prevalence (in %)	Estimated no. of users	Prevalence (in %)	Estimated no. of users
Alcohol	1.30	30,00,000		15,10,00,000
Cannabis	0.90	20,00,000	3.30	2,90,00,000
Opioids	1.80	40,00,000	2.10	1,90,00,000
Sedatives	0.58	20,00,000		1,10,00,000
Inhalants	1.17	30,00,000	0.58	60,00,000
Cocaine	0.06	2,00,000		10,00,000
ATS	0.18	4,00,000		20,00,000
Hallucinogens	0.07	2,00,000		20,00,000

As per the input received from National Crimes Record Bureau (NCRB), the State/UT- wise cases registered & persons arrested and District wise (Gujarat, Madhya Pradesh, Maharashtra and Rajasthan) cases registered under The Narcotics Drugs & Psychotropic Substances (NDPS) Act, including

- i. Possession of drugs for Personal use/Consumption and
- ii. Possession of drugs for Trafficking

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during 2021-23 is at Annexure - I and II respectively. The Bureau collects cases registered only, at district level. The latest published data pertains to the year 2023.

- (b) As per the input received from Narcotics Control Bureau (NCB), the Opium, Poppy Straw, Ganja and Heroin are in high proportion in prevalence in Dungarpur and Banswara. In these districts a total of 71 cases were booked in NDPS Act and 120 arrests were made in last two years i.e 2023 and 2024.
- (c) Ministry of Social Justice & Empowerment is the nodal Ministry for drug demand reduction in the country. To tackle the issue of substance use, this Department formulated and is implementing National Action Plan for Drug Demand Reduction (NAPDDR), a centrally sponsored scheme under which financial assistance is provided to:
- i. 'State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Programmes for Drug Demand Reduction by States/UTs etc.
- ii. 'NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents, Outreach and Drop In Centres (ODIC) and District De- Addiction Centres (DDACs)'; and
- iii. Government Hospitals for Addiction Treatment Facilities (ATFs).

Following activities have been undertaken under NAPDDR scheme:

- i. 349 Integrated Rehabilitation Centres for Addicts (IRCAs) that provide in-patient treatment to drug users along with counselling, detoxification/de-addiction, after care and re-integration into the social mainstream.
- ii. 45 Community based Peer led Intervention (CPLI) programmes work with children below18 to create awareness against drugs and teach life skills.
- iii. 76 Outreach and Drop In Centres (ODICs) which provide safe and secure space with provision of screening, assessment and counselling and thereafter provide referral and linkage to treatment and rehabilitation services.
- iv. 154 Addiction Treatment Facilities (ATFs) in Government hospitals.
- v. 139 District De-Addiction Centres (DDACs) which provides all three facilities provided by IRCA, ODIC & CPLI under one roof.

- vi. All of these facilities have been geo-tagged for ease of access to those in need.
- vii. A Toll-free Helpline for de-addiction, 14446 is being maintained by the Ministry of Social Justice & Empowerment for providing primary counseling and immediate referral services to the persons seeking help through this helpline. More than 4.3 Lakh calls have been received, so far on the helpline number.
- viii. Navchetna Modules, teacher training modules have been developed by MoSJE for sensitizing students (6th -11th standard), teachers and parents on drug dependence, related coping strategies and life skills.

Nasha Mukt Bharat Abhiyaan (NMBA):

- i. Nasha Mukt Bharat Abhiyaan (NMBA) was launched on 15th August 2020 by Department of Social Justice & Empowerment in 272 identified most vulnerable districts and now it has been extended to all districts of the country. Nasha Mukt Bharat Abhiyaan intends to reach out to the masses and spread awareness about substance use with focus on higher educational Institutions, university campuses & schools.
- ii. Till now, through the various activities undertaken on- ground, 24.9+ Crore people have been sensitized on substance use including 8.7+ Crore Youth and 6.0+ Crore Women. Participation of 12.15+ Lakh educational institutions has ensured that the message of the Abhiyaan reaches children and youth of the country.
- iii. MoUs have been signed with Spiritual organizations like The Art of Living, Brahma Kumaris, Sant Nirankari Mission, ISKCON, Shri Ram Chandra Mission and All World Gayatri Pariwar to support NMBA and conduct mass awareness activities.
- iv. Awareness is also being spread through official Social Media accounts of the Abhiyaan on X, Facebook & Instagram.
- v. NMBA Website (http://nmba.dosje.gov.in) provides detailed information and insights to the user/viewer about the Abhiyaan, an online discussion forum, NMBA dashboard, e-pledge.
- vii. The Department also conducts regular programmes in association with states to spread the awareness against drug use and its ill-effects.
- (d) As per the input provided by Department of Revenue, the NDPS Act, 1985, as amended from time to time, is a comprehensive legislation currently in force to regulate, control and prohibit the production, manufacture, possession, sale, transport and use of Narcotic Drugs, Psychotropic Substances and Controlled Substances. The Act contains stringent statutory provisions to prevent drug abuse and illicit trafficking, while permitting the use of certain substances exclusively for medical and scientific purposes. The Act empowers law-enforcement agencies to carry out searches, seizures and arrests and prescribes rigorous penalties for offences involving illicit drugs. Additionally, the Act provides for the treatment and rehabilitation of individuals dependent on drugs and establishes special courts to ensure the prompt adjudication of drug-related cases.

Annexure I

Annexure I as referred to in reply of part (a) of Lok Sabha Unstarred Question No. 266 due for answer on 02.12.2025

12718

12286

14182

State-wise Cases Registered(CR) and Persons Arrested(PAR) in Rajasthan, Gujarat, Madhya Pradesh and Maharashtra under The Narcotic Drugs & Psy chotropic Substances Act during 2021 to 2023 2021 2022 2023 The Narcotic Possession of Possession Possession of dr Possession The Narcotic Possession of **Possession** The Narcotic Drugs & drugs for of ugs for of Drugs & drugs for Perso **Psychotropic** of Drugs & SL State/UT Personal use drugs for Personal use/ Psychotropic Subs drugs for nal use/ drugs for **Psychotropic Substances Act** /Consumptio Trafficking Consumption Trafficking tances Act (Total) Consumption Trafficking Substances (Total) n (A) **(B) (A) (B)** (A+B)(A) **(B)** Act (Total) (A+B) (A+B)CR PAR CR PAR CR **PAR** CR PAR CR PAR **CR PAR** CR **PAR** CR PAR CR **PAR** 1 Rajasthan 1018 1975 1971 4149 2989 6124 1393 2282 2428 4705 3821 6987 1870 2686 3088 4965 4958 7651 2 Gujarat 200 467 261 479 461 946 211 471 297 528 508 999 203 411 358 719 561 1130 Madhya 2109 770 1959 3159 4068 3929 2642 559 2169

1544

2834

2595

4811

13830

3393

16777

1452

13075

510 2368

13158 2535

3386

3488

3820

15610

3896

16646

Source: Crime in India

4 Maharashtra 8583

10336 1504

2382 10087

Pradesh

Annexure II as referred to in reply of part (a) of Lok Sabha Unstarred Question No. 266 due for answer on 02.12.2025

Cases Registered under Narcotic Drugs and Psychotropic Substances Act during 2021-2023

		Cuses Ite	2021	aci ivaleutic i	Tugs and I sy	chotropic S	udstances Act	during 2021-2		
			2021	TO		2022	<u> </u>		202	23
SL	District	Possession of drugs for Personal use/ Consumption (A)	Possession of drugs for Trafficking (B)	Psychotropic Substances	Personal use/ Consumption	of drugs for	The Narcotic Drugs & Psychotropic Substances Act (Total) (A+B)	Personal	of drugs for	The Narcotic Drugs & Psychotropic Substances Act (Total) (A+B)
	Gujarat							<u> </u>	<u> </u>	
	Ahmedabad City	41	0	41	60	0	60	77	1	78
	Ahmedabad Rural	20	0	20	13	0	13	0	24	24
	Amreli	2	3	5	1	9	10	1	6	7
	Anand	1	10	11	0	10	10	0	13	13
	Arvalli	1	1	2	0	7	7	2	2	4
	Banaskantha	0	52	52	0	13	13	0	20	20
	Bharuch	11	6	7	5	11	16	6	4	10
	Bhavnagar	3	10	13	2	8	10	2	10	12
-	Botad	1	1	2	4	0	4	2	0	2
	Chhotaudepur	0	9	9	1	6	7	0	4	4
	CID Crime	0	0	0	0	0	0	0	2	2
	Dahod	0	5	5	0	9	9	0	10	10
	Dang	0	0	0	1	0	1	0	0	0
	Devbhumi									
	Dwarka	0	6	6	1	5	6	2	5	7
	Gandhinagar	2	2	4	2	4	6	2	3	5
	Gir Somnath	0	1	1	0	7	7	6	0	6
	Jamnagar	11	0	11	10	0	10	0	16	16
	Junagadh	2	3	5	1	10	11	1	8	9
	Kachchh East(G)	0	8	8	0	12	12	0	8	8
	Kachchh West(B)	0	17	17	0	15	15	0	16	16
	Kheda	1	0	1	7	0	7	8	0	8
	Mahisagar	5	0	5	2	0	2	1	0	1
	Mehsana	6	3	9	6	4	10	10	1	11
	Morbi	2	1	3	3	8	11	10	6	16
25	Narmada	0	6	6	3	11	14	4	$\frac{0}{1}$	5

26 Navsari	0	3	3	0	5	5	0	4	4 .
27 Panchmahal	0	9	9	0	13	13	0	14	14
28 Patan	0	6	6	1	5	6	1	8	9
29 Porbandar	2	2	4	5	0	5	4	2	6
30 Rajkot City	34	0	34	18	8	26	0	26	26
31 Rajkot Rural	18	6	24	20	0	20	12	9	21
32 Sabarkantha	1	4	5	9	0	9	0	6	6
33 Surat City	25	0	25	34	0	34	42	0	42
34 Surat Rural	0	14	14	2	13	15	0	16	16
35 Surendranagar	0	13	13	0	20	20	0	18	18
36 Tapi	0	0	0	0	2	2	1	1	2
37 Vadodara City	21	22	43	0	21	21	7	27	34
38 Vadodara Rural	0	8	8	0	12	12	0	11	11
39 Valsad	0	11	11	0	8	8	0	9	9
40 W Rly Ahmedabad	0	8	8	0	12	12	2	14	16
41 W Rly Vadodara	0	11	11	0	29	29	0	33	33
Cyber Ahmedabad									
42 Range	0	0	0	0	0	0	0	0	0
Cyber Bhavnagar									
43 Range	0	0	0	0	0	0	0	0	0
Cyber Border									
44 Range	0	0	0	0	0	0	0	0	0
Cyber Gandhinagar									
45 Range	0	0	0	0	0	0	0	0	0
Cyber Junagadh									
46 Range	0	0	0	0	0	0	0	0	0
Cyber Panchmahal				-					
47 Range	0	0	0	0	0	0	0	0	0
Cyber Rajkot									
48 Range	0	0	0	0	0	0	0	0	0
49 Cyber Surat Range	0	0	0	0	0	0	0	0	0
Cyber Vadodara	_								
50 Range	0	0	0	0	0	0	0	0	0
Total	200	261	461	211	297	508	203	358	561

Source: Crime in India

Annexure-II

Cases Registered under Narcotic Drugs and Psychotropic Substances Act during 2021-2023

	1		2021	ur cotte Di	ugs and 1 s		Coubstant	es Act uur	ing 2021-20	23
			2021	T		2022			2023	
ŞL	District	Personal use/ Consumption	of drugs for Trafficking	Psychotropic Substances	Possession of drugs for Personal use/ Consumption (A)	of drugs for	Drugs & Psychotropic Substances	Dorgonal was/		The Narcotic Drugs & Psychotropic Substances Act (Total) (A+B)
State:	Madhya Pradesh					_				##
1	Agar	11	20	31	29	3	32	0	31	31
2	Alirajpur	0	0	0	0	5	5	0	0	0
	Anuppur	11	14	25	14	26	40	16	18	34
4	Ashok Nagar	30	0	30	5	0	5	33	0	33
	Balaghat	0	8	8	0	10	10	0	14	14
	Barwani	0	15	15	0	31	31	9	23	32
7	Betul	0	15	15	6	23	29	0	16	16
-	Bhind	17	0	17	42	0	42	38	0	38
9	Bhopal Commissionarate	101	22	123	49	31	80	69	43	112
	Bhopal Railway	5	0	5	0	0	0	0	17	17
	Burhanpur	4	3	7	4	4	8	6	4	10
	Chhatarpur	20	7	27	22	6	28	17	6	23
	Chhindwara	0	26	26	00	17	17	0	23	23
	Damoh	0	25	25	0	25	25	0	17	17
ļ	Datia	0	11	11	0	31	31	0	24	24
	Dewas	36	7	43	74	1	75	23	80	103
	Dhar	25	13	38	44	41	85	51	36	87
	Dindori	6	2	8	3	4	7	3	0	3
19	Guna	0	65	65	0	73	73	1	60	61
	Gwalior	34	99	133	49	116	165	43	77	120
	Harda	0	15	15	0	28	28	0	33	33
	Narmadapuram	0	22	22	0	46	46	0	45	45
23	Indore Commissionarate	1468	92	1560	1629	116	1745	526	158	684
	Indore Railway	0	7	7	0	2	2	0	6	6
25	Jabalpur	0	75	75	9	57	66	0	75	75

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	26	Jabalpur Railway	0	12	12	0	14	14	0	20	20 ·
	27	Jhabua	31	6	37	38	21	59	45	17	62
	_ 28	Katni	0	49	49	0	51	51	0	73	73
	29	Khandwa	11	0	11	27	0	27	32	0	32
	30	Khargone	3	16	19	12	19	31	16	35	51
L	31	Mandla	0	14	14	2	11	13	4	24	28
· L	32	Mandsaur	0	103	103	0	148	148	0	164	164
L	33	Morena	5	21	26	. 10	28	38	. 0	17	17
L	34	Narsinghpur	0	84	84	0	75	75	0	137	137
L	35	Neemuch	0	81	81	0	105	105	0	107	107
L	36	Panna	0	37	37	0	43	43	0	27	27
	37	Raisen	0	0	0	0	0	0	27	0	27
	38	Rajgarh	0	45	45	0	48	48	0	54	54
	39	Ratlam	0	30	30	0	26	26	1	61	62
L	40	Rewa	0	233	233	0	222	222	0	153	153
L	41	Sagar	26	2	28	23	1	24	17	0	17
L	42	Satna	0	99	99	0	194	194	0	154	154
11	43	Seoni	0	47	47	0	31	31	0	37	37
<i>'</i>	44	Shahdol	0	93	93	32	58	90	32	32	64
' L		Shajapur	1	10	11	9	7	16	4	12	16
L	46	Sheopur	129	22	151	139	23	162	183	13	196
L	47	Shivpuri	0	114	114	. 0	130	130	.0	56	56
L	48	Sidhi	0	83	83	76	1	77	29	111	140
	49	Sehore	1	16	17	14	17	31	7	9	16
L	50	Singrauli	123	63	186	121	94	215	131	96	227
L	51	Tikamgarh	0	4	4	4	4	8	0	20	20
L	52	Ujjain	5	34	39	35	22	57	5	33	38
L	53	Umaria	6	11	17	9	20	29	4	14	18
L	54	Vidisha	0	58	58	0	32	32	0	49	49
	55	Cyber Crime Cell	0	0	0	0	0	0	0	0	0
L	56	Niwari	0	9	9	0	26	26	0	27	27
L	57	Bhopal Rural				2	1	3	3	5	8
_	58	Indore Rural				110	1	111	77	5	82
Ľ	<u> Fotal</u>		2109	1959	4068	2642	2169	4811	1452	2368	3820



Cases Registered under Narcotic Drugs and Psychotropic Substances Act during 2021-2023

Cases	registe		el Marcoll	Drugs and		opic Subst	ances Act d		T-100
-		2021	T		2022			2023	
SL District	for	Possession of drugs for Traffickin	Drugs & Psychotropic	Personal use/ Consumption	of drugs for	The Narcotic Drugs & Psychotropic Substances Act (Total) (A+B)	Possession of drugs for Personal use/ Consumption (A)	Possession of drugs for Trafficking (B)	The Narcotic Drugs & Psychotropic Substances Act (Total) (A+B)
State: Maharashtra	T								
1 Ahmednagar	10	7	17	61	8	69	157	15	172
2 Akola	0	61	61	0	36	36	0	16	16
Amravati				•					
3 Commr	0	11	11	3	14	17	24	13	37
Amravati 4Rural	0	21	21	4	9	13	13	6	19
Chhatrapati Sambhajinagar 5 Commr Chhatrapati	1	23	24	4	37	41	39	31	70
Sambhajinagar 6Rural	0	7	7	1	1.1	10		_	
7 Beed	0	$\frac{7}{7}$	7	2	<u>11</u> 5	7	6	7	13
8 Bhandara	8	4	12	15	0	4	1	21	22
9Buldhana	2	10	12	7	7	15	29	3	32
10 Chandrapur	0	22	22	0	12	14	22	10	32
11 Dhule	37	0	37	18	14	12 32	0 17	29	29
12 Gadchiroli	3	0	3	2	14	32		10 7	27
13 Gondia	2	3	5	0	6	6	0	62	11
14 Hingoli	5	0	5	7	0	7	14	0	62 14
15 Jalgaon	1	9	10	1	12	13	73	17	90
16 Jalna	11	0	11	10	0	10	5	0	5
17 Kolhapur	23	9	32	33	5	38	53	13	66
18 Latur	2	4	6	4	1	5	10	2	12
19 Mumbai Commr	6494	595	7089	10264	782	11046	9933	1413	11346
20 Mumbai Railway	149	10	159	7	3	10	11	6	17
21 Nagpur Commr	163	175	338	138	142	280	255	181	436
22 Nagpur	0	26	26	0	25	25	0	20	20

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	Railway									
23	Nagpur Rural	22	12	34	17	2	19	15	6	21
	Nanded	0	6	6	0	6	6	0	9	9
25	Nandurbar	13	1	14	7	1	8	9	0	9
26	Nasik Commr	12	1	13	24	3	27	1	15	. 16
27	Nasik Rural	5	9	14	7	5	12	15	17	32
28	Navi Mumbai	57	31	88	118	31	149	201	89	290
29	Dharashiv	2	8	10	0	9	9	0	8	8
30	Palghar	2	1	3	9	10	19	5	17	22
31	Parbhani	3	8	11	0	6	6	0	5	5
32	Pune Commr	51	56	107	66	83	149	64	70	134
33	Pune Railway	0	4	4	9	3	12	6	10	16
34	Pune Rural	9	26	35	9	13	22	167	31	198
35	Raigad	15	4	19	14	0	14	18	1	19
36	Ratnagiri	21	1	22	12	0	12	43	3	46
37	Sangli	35	9	44	32	10	42	16	25	41
38	Satara	15	5	20	28	4	32	29	9	38
1 39	Sindhudurg	4	1	5	3	0	3	10	0	10
ð	Solapur									
<u>ا 40</u>	Commr	29	0	29	12	2	14	2	1	3
	Solapur Rural	9	67	76	5	29	34	1	22	23
	Thane Commr	475	59	534	500	50	550	931	90	1021
	Thane Rural	10	1	11	2	2	4	6	4	10
	Wardha	36	0	36	33	1	34	61	3	64
	Washim	0	4	4	6	1	7	2	0	2
46	Yavatmal	2	4	6	4	0	4	52	23	75
	Pimpri Chinchwad									
4	City	68	40	108	64	35	99	68	44	112
	Chhatrapati Sambh				_	_	_			
48	ajinagar Railway	1	0	1	7	0	7	2	0	2
	Mira Bhayandar V			0.10		100	005	605	151	02.6
49	asai Virar Commr	776	142	918	717	108	825	685	151	836
	Total	8583	1504	10087	12286	1544	13830	13075	2535	15610

Source: Crime in India

Cases Registered under Narcotic Drugs and Psychotropic Substances Act during 2021-2023

- District		2021		8	2022	<u> </u>			2023	
	Possession of drugs for Personal	of drugs	The Narcotic Drugs & Psychotropic	Possession of drugs for Personal	Possession of drugs for Trafficking	D	Narcotic rugs & chotropic	Possession of drugs for Personal	Possession of drugs for Trafficking	The Narcotic Drug s & Psychotropic Substances
SL	use/ Consumption (A)	king (B)	Substances Act (Total) (A+B)	use/ Consumption (A)	(B)	Subs	tances Act tal) (A+B)	use/ Consumptio	(B)	Act (Total) (A+B)
State: Rajasthan										
1 Ajmer	20	72	92	48	41		89	58	20	78
2 Alwar	48	0	48	38	0		38	38	0	38
3 Banswara	19	0	19	17	0		17	18	0	18
4 Baran	76	6	82	70	10		80	23	70	93
5 Barmer	64	10	74	107	20		127	111	11	122
6 Bharatpur	0	7	7	0	8		8	0	7	7
7 Bhilwara	0	85	85	0	146	5	146	0	125	125
8 Bikaner	119	0	119	217	0		217	325	0	325
9 Bundi	48	0	48	89	0		89	120	0	120
10 Chittorgarh	0	204	204	0	218	3	218	0	280	280
11 Churu	15	61	76	0	106	5	106	0	107	107
12 Dausa	27	0	27	46	0		46	59	0	59
13 Dholpur	0	7	7	0	6		6	0	4	4
14 Dungarpur	13	0	13	15	0		15	14	3	17
15 GRP Ajmer	1	6	7	4	25		29	0	30	30
16 GRP Jodhpur	10	1	11	5	0		5	10	3	13
17 Ganganagar	87	222	309	132	261		393	108	261	369
18 Hanumangarh	7	223	230	48	263		311	71	288	359
19 Jaipur East	117	2	119	87	3		90	116	22	138
20 Jaipur North	0	117	117	0	176		176	0	177	177
21 Jaipur Rural	27	29	56	16	20		36	24	13	37
22 Jaipur South	23	48	71	14	57		71	19	81	100
23 Jaipur West	19	99	118	0	114		114	0	118	118

				<u> </u>	TT		г т		
24 Jaisalmer	28	3	31	18	1	19	35	5	40
25 Jalore	0	82	82	0	103	103	0	65	65
26 Jhalawar	31	93	124	35	83	118	43	107	150
27 Jhunjhunu	11	0	11	20	0	20	24	0	24
28 Jodhpur Eas	st 0	36	36	4	66	70	2	71	73
29 Jodhpur We	est 43	1	44	67	0,	67	69	8 .	77
30 Jodhpur Ru	ral 9	85	94	95	16	111	20	64	84
31 Karauli	46	0	46	47	0	47	53	0	53
32 Kota City	7	73	80	13	80	93	51	106	157
33 Kota Rural	0	68	68	0	117	117	19	114	133
34 Nagaur	0	56	56	0	126	126	0	174	174
35 Pali	0	69	69	0	86	86	0	107	107
36 Pratapgarh	0	59	59	3	75	78	24	69	93
37 Rajsamand	11	27	38	21	38	59	33	28	61
Sawai									
38 Madhopur	19	0	19	14	0	14	23	0	23
. 39 51Kar	8	12	20	20	14	34	21	20	41
40 Sirohi	0	44	44	0	69	69	0	70	70
\ 41 Tonk	31	0	31	46	0	46	66	0	66
42 Udaipur	17	61	78	20	78	98	15	112	127
44 Jaipur Metr	o 0	0	0	0	0	0	0	0	0
45 SCRB	0	0	0	0	0	0	0	0	0
46 ATS & SO	G 0	3	3	0	2	2	0	1	1
47 SSB	0	0	0	0	0	0	0	0	0
48 Jaipur Crim	ne 0	0	0	0	0	0	0	0	0
49 Bhiwadi	17	0	17	17	0	17	15	6	21
50 Beawar							37	0	37
Didwana-									1.5
51 Kuchaman							13	2	15
52 Kekri							12	22	34
53 Shahpura							0	26	26
54 Deeg							0	3	3
55 Gangapur C	City						18	0	18
56 Anupgarh							73	84	157

64 Thana 65 Salumbar				24	3	27
Neem Ka		 				,,
63 Sanchore				0	70	70
62 Jodhpur Crime				0	0	0
61 Phalodi				20	64	84
60 Balotra				22	35	57
Kotputli- 59 Behror				11	17	28
Khairtal- 58 Tijara				2	5	7
57 Dudu				11	2	13

Source: Crime in India